

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
OLD RED BUILDING, 38, M.G. Marg, CIVIL LINES, ALLAHABAD**

Dated: 29/2/2016

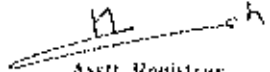
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/ 70083-70088/2016 DB&MISC ORDER NO 70092-70097/2016 dated
25/2/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
E/MISC/70050-70054&ST/70056/2016	E/2511,3207/2007DB E/461/2009,E/3205/2007 E/2617/2008,ST/55189/2014	CCIE, GHAZIABAD CGO COMPLEX-II, KAMLA NEHRU NAGAR GHAZIABAD
		PETAL PHARMA P LTD A-4/1, SITE-IV, INDUSTRIAL AREA SAHIBABAD, GHAZIABAD
		MET TRADER(S) LTD G.T.ROAD, VILLAGE-BHIEL AKBARPUR, DADRI, DISTT- G.B. NAGAR
		C.D. ENGINEERING CO C-199, H.S. ROAD, INDUSTRIAL AREA GHAZIABAD, UP
		HERO MOTORS LTD G.T. ROAD, HERO NAGAR GAUTAM BUDDH NAGAR
		SHATABDI CHEMICALS P LTD E-16, JODYOG KUND INDUSTRIAL AREA M HAPURMBYE PASS ROAD, DISTT- GHAZIABAD
		KAILASH & CO 967, 1ND FLOOR BLOCK F, SECTOR-3, VAISHALI GHAZIABAD(UP)

Name and Address
of Respondent

Other Appellants and Respondents as per Annexure

Copy To

Advocate(s) / Consultant(s)

8 Bar Association, CESTAT, ALLAHABAD

9 Director Publications, Customs, Excise, I.P. Estate, Delhi

10 M/s Cemax Publications Pvt. Ltd., 1512-B, Bhishm Praman Marg, New Delhi-3

11 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyaram Street, T. Nagar, Chennai-17

12 Taxman Allied Service Pvt. Ltd., 59/32, New Kirti Road, New Delhi-110005

13 Easy Service Tax Online Det Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

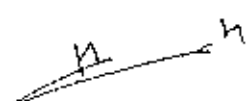
14 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

15 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

16 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

17 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

18 C.D.R. 19 Office Copy 20 Guard File


Asstt. Registrar
Regional Bench, Allahabad

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD

Application Nos. E/Misc/70050, 70051, 70052, 70053, 70054 & ST/
70056/2016

&
Appeal Nos. E/2511, 3207/2007, E/461/2009, E/3205/2007,
E/2617/2008, ST/55189/2014 (DB)

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ASHOK K. ARYA, MEMBER (TECHNICAL)

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1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? : No
 2. Whether It should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental Authorities? : Yes
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Commr. of Central Excise & ST, Ghazlabad


...Applicant

VERSUS

1. Petal Pharma (P) Ltd.
2. Met Trade (I) Ltd.
3. C.D. Engineering Co.
4. Hero Motors Ltd.
5. Shatabdi Chemicals (P) Ltd.
6. Kailash & Co.

Respondents

APPEARANCE

Shri D.K. Deb, Assistant Commissioner (A.R.) for the Revenue
None for the respondents

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ASHOK K. ARYA, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 25.2.2016

Final ORDER NO. 70083-70088/2016
MISC. ORDER NO. 70092-70097/2016



Per Mr. Anil Choudhary:

Heard on the miscellaneous applications filed by Revenue praying for withdrawal of appeals in view of CBEC Instruction dated 17.12.2015, F. No. 390/Misc/163/2010-JC.

2. The appeals are disposed of as withdrawn, without entering into merits.

1

(Pronounced in the open Court)

(ASHOK K. ARYA)
MEMBER (TECHNICAL)

(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

प्रमाणित प्रती / Certified True Copy
15-3-16
आसिस्टेंट रजिस्ट्रार / Asstt. Registrar
रिगिस्ट्रार, एन.एस.टी. एवं सेवा कर
अधीन अधिनियम / (C.E.S.Y.A.T.)
38, एन.जी. मार्ग, एन.एस.टी.-211001
38, R. G. MARG, ALLAHABAD-211001